

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-71-2020**

Rahul Luthra

... Applicant

Versus

State, through Police Inspector
In charge, Panjim Police
Station & Anr.

... Respondents

Shri Rohan P. Desai, Advocate for the Applicant.

Shri Pravin Faldessai, Additional Public Prosecutor for the
Respondents.**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 5 NOVEMBER 2020****P.C. :**

The learned Additional Public Prosecutor seeks time to file
reply.

2. Post the matter on 26.11.2020.

DAMA SESHADRI NAIDU, J.

NH